

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA No. 4545/2018

New Delhi, this the 12th day of December, 2018

Hon'ble Mr. Pradeep Kumar Member (A)

Jora Singh, Aged 60 years 'c'
S/o Sh. Dharam Singh,
Retired as Gangman (Trackman),
Northern Railway, Delhi Division.
R/o H.No. 31/1197 Sant Kabir Basti,
Bahadurgarh, Distt. Jhajjar (Har).

.....Applicant

(By advocate : Shri Yogesh Sharma)

Versus

1. Union of India through the General Manager,
Northern Railway, Baroda House, New Delhi
2. The Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi
3. The Divisional Personal Officer
DRM's office, Northern Railway, Delhi Division,
State Entry Road, New Delhi

.....Respondents

O R D E R (O R A L)

Mr. Pradeep Kumar Member (A):

Heard Shri Yogesh Sharma, learned counsel for the applicant. There was no appearance on behalf of the respondents.

Learned counsel for the applicant mentioned that the applicant was engaged as casual labour and thereafter he was screened on 21.11.1986.

The result for this screening was declared on 21.01.1987. However, the result in respect of the applicant was withheld at that time on the reason that verification of his casual labour service is yet to be done. Subsequently, he was given all benefits of a regular and permanent employee e.g. ACP, MACP, passes, leaves etc. He retired on 30.11.2018 and now the respondents have advised that since the result of screening is not available in his service book, hence retiral benefits cannot be paid. The applicant had already made a representation dated 03.12.2018 which is yet to be replied.

The instant OA is disposed of at admission stage itself, without going into the merits of the case, with a direction to the respondents to pass a reasoned and speaking order on the representation dated 03.12.2018 within a period of 8 weeks from receipt of a certified copy of this order, with a copy being advised to the applicant. If certain grievance still remains, the applicant has liberty to approach the Tribunal.

(Mr. Pradeep Kumar)
Member (A)

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